

**HIGH COURT OF UTTARAKHAND, NAINITAL**  
**NOTIFICATION**

**No. 109 /UHC/Admin. (A)/2020**

**Dated: June 08, 2020.**

In exercise of the powers conferred by the Fundamental Rule 56(c) of Financial Handbook Vol. II, Part II to IV, as amended time to time, the Hon'ble Court is pleased to resolve in the public interest that Sri S.P. Sharma, Deputy Registrar of the Court, shall be retired from service, on the completion of three months from the date of service of this Notification to the officer concerned.

**By orders of the Hon'ble Court**

Sd/-

**(Hira Singh Bonal)**  
**Registrar General**

**No. 2429 /UHC/Admin. (A)/2020**

**Dated: June 08, 2020.**

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice for placing the copy before His Lordship.
2. I/c Head P.S. /P.S. to Hon'ble Judges with the request to place before His Lordship for His Lordship's kind perusal.
3. The Accountant General, Uttarakhand, Dehradun.
4. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
5. All the Registrars of the Court.
6. Joint Registrars of the Court.
7. All the Deputy Registrars.
8. Chief Finance Officer, High Court of Uttarakhand, Nainital
9. Chief Treasury Officer, Nainital.
10. I/c Stationary/Management Officer.
11. The Director Printing & Stationary. Government Press, Roorkee, District- Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
12. I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload the same on the website of High Court of Uttarakhand, Nainital.
13. Officer concerned.
14. Guard file/ Personal file.

By order

Assistant Registrar

